

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

52

T.C.P No. 20/(MAH)/2013  
I.A No. 12/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)



SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES: Mr. Jyoti Bhatia Lawful Attorney & Legal Heir of  
Deceased Shri Sitaram Bhatia  
V/s.  
Piramal Enterprises Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
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	Himanshu Vidhani & Manish Chhangani i/b Khaitan & Co.	→ Advocate for R 1	
	Irina Pereira i/b Law Square	→ Advocate for Petitioner	

ORDER

IA 12/2016 in TCP 20/111A/NCLT/MB/MAH/2013

At request of the parties, list this matter on 10.11.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)